

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/7042 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lashmi Boruah,
Principal Judge, Family Court, Dhubri.

Dated Guwahati the 22nd December, 2021.

Sub: **Casual leave.**

Ref:- Letter No. FC.XII-1/2019/967/E dated the 21st December, 2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 22.12.2021 along with station leave permission from the evening of 21.12.2021 till the evening of 22.01.2022**, has been granted. Further, the Counsellor, Family Court, Dhubri shall remain in charge of Family Court, Dhubri in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/7043/A, dated , 22-12-2021

Copy to:

1. The Project Manager, Gauhati High Court.

S.P.
22/12/21

JT.REGISTRAR (VIGILANCE)

Rda